

Notes of the
Registry

Order of the
Tribunal

CR 803/03

10.05.2004

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. S.C. Chaube, A.M.

None for the applicant even in the revised call. Shri A.K. Gaur, counsel for the respondents is present. The O.A. is dismissed in default and for non-prosecution.

Shri.
A.M.

Shri.
J.M.

Shukla/-